

1	2	3
CR	58.20	40.76
ER	110.18	65.10
NR	70.01	31.36
NER	18.36	23.78
NFR	43.97	49.48
SR	67.19	46.50
SCR	99.69	13.83
SER	45.70	29.59
TOTAL	895.36	592.69

(c) and (d) There is no proposal at present for beautification/renovation of Rampur railway station. A number of improvement/beautification/renovation works at Rampur station have been carried out *viz.* improvement of waiting halls/retiring room, augmentation of platform shelters, improvement to platform surface, circulating area etc.

Rolling out of next generation e-ticketing

3084. SHRI T.M. SELVAGANAPATHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways are gearing up to roll out next generation e-ticketing, if so, the details thereof;

(b) whether the traffic on IRCTC has grown 10 times over the years; and

(c) whether Railways have invested a sum of Rs. 100 crore to launch next generation e-ticketing?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) Yes, Sir. IRCTC is working along with CRIS for development of Next Generation e-Ticketing (NGeT) system. This new system shall be able to book 7200 tickets per minute, as against existing capacity to book 2000 ticket per minute.

(b) Between 2003-04 and 2012-13, the number of tickets booked on IRCTC website *www.irctc.co.in* has grown about 190 times.

(c) The estimated cost of this Next Generation e-Ticketing (NGeT) project is about Rs. 74 crores. The investment is being done by IRCTC.

Cases of passengers being pushed off from moving trains

3085. DR. PRABHAKAR KORE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is aware that cases of passengers being pushed off from moving trains by drunks and criminals are on the rise;

(b) if so, the details of such incidents, during the last three years, year-wise;

(c) whether Railways have taken adequate steps to ensure passenger safety in trains, if so, the details thereof;

(d) whether Government has taken any action against culprits in the said incidents; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) and (b) No, Sir. The number of cases of passengers being pushed off from moving trains by drunks and criminals during the last three years over Indian Railways is as under:—

Year	No. of cases reported
2011	6
2012	4
2013	3

(c) Policing on Railways is a State Subject and the prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. As such, the cases of crime on Railways are reported to, registered and investigated by the Government Railway Police. Railway Protection Force (RPF) supplements the efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.